

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.213
TP 75/2016(CP 38 of 2014)

Proceedings under Section 397-398 of Co. Act, 1956

IN THE MATTER OF:

Satyaketu Vitthaldas Patel
V/s
Hotel Oasis (Surat) Pvt Ltd

.....Applicant

.....Respondent

Order delivered on 15/02/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon,ble Member(T)

PRESENT:

For the Applicant : Mr. Satyakety V. Patel, Party in Person
For the Respondent :

ORDER

Mr. Satyaketu Patel (Party in Person) appears today and submits that the last order was complied with on 13.02.2024. However, nothing is reflected in the DMS portal or in the physical form about compliance. Further, the respondent has filed an additional affidavit of the status of the matter pending before the Hon'ble High Court vide inward diary No. 987 on 05.02.2024. However, the Counsel for the respondent not appeared today.

Re-list on 21.03.2024, with the directions to the applicant to comply with the previous order.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)